National Company Law Tribunal

Allahabad Bench

CPNO. 132/ALD/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE

NATIONAL COMPANY LAW TRIBUNAL ON 27.10.2017

NAME OF THE COMPANY: ABSET Reconstruction (or pany (India) Limited Vs. Shamken (otsyn Ltd. SECTION OF THE COMPANIES ACT: 7 of ISB (ode of 2016

Sl. NO. Name Designation Representation Folimi Advocate Corperate dester Solver P.V. Dinesh 11 Financial S.K. TRIPATHI Crealitor

CP No.132/ALD/2017

Sh. P.V. Dinesh alongwith S.K. Tripathi for the Financial Creditor. Advocate Sh. Faheem Ahmad for the Corporate Debtor Company. He seeks time for filing Vakalatnama on behalf of the Corporate Debtor Company and to file objection to the present I.B. petition. The Vakalatnama is taken on record the time for filing objection is granted with such direction to serve an advance copy thereof the company For Financial Creditor is counsel.

The matter be listed on 16th November, 2017.

Date: 27/10/2017

Typed by Md. Zaid

H.P. Chaturvedi, Member(Judiciai)